

(S)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

R.A.No.194/2002 in O.A.No.755/2001

Monday, this the 12th day of May, 2003

Hon'ble Shri Govindan S. Tampi, Member (A)

S.P. Goswami & Ors. ..Applicants
(By Advocate: Shri Anil Srivastava)

Versus

Commissioner,
Kendriya Vidyalaya Sangathan
18 Institutional Area
SJS Marg, New Delhi

..Respondent
(By Advocate: Shri S.Rajappa)

O R D E R (ORAL)

Shri Anil Srivastava, learned counsel for review
applicants seeks permission to withdraw the present RA.

2. Allowed as prayed. Subject to aforesaid, RA is
dismissed as withdrawn.

Govindan S. Tampi
Member (A)

/sunil/